

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A No. 180/00286/2019

Wednesday, this the 1st day of May, 2019.

CORAM:

HON'BLE Mr. ASHISH KALIA, JUDICIAL MEMBER

1. Jayeshma K, 36 years,
W/o. Siju P,
Residing at Lalitham, Chirakkal (P.O),
Kannur District – 670 011.
2. Simmi Vasu, 42 years,
W/o. Novel Raj. N,
Residing at Mangalam, ARA 62,
Kaikulangara North, Thirumullavaram (P.O),
Kollam District – 691 012.
3. Daya Parappurath, 42 years,
W/o. Santhosh Kumar. O,
Residing at Palayulla Paramb House,
Kizhunna (P.O), Kizhunna,
Kannur District – 670 007.
4. Sony P.K, 37 years,
W/o. Chandroth Sudeep,
Residing at Chaithram (Nangarath House),
Palayad (P.O), Thalassery, Kannur District – 670 661.
5. Reema M.V, 32 years,
W/o. Shajith C.,
Residing at Patteri House,
Pappinisseri (P.O), Near Kattileppalli,
Kannur District – 670 561. - Applicants

[By Advocate Mr. P.S. Anishad]

Versus

The Joint Commissioner
Kendriya Vidyalaya Sangathan (HQ),
18, Institutional Area, Shaheed Jeet Singh Marg,
New Delhi – 110 016. - Respondent

[By Advocate : Mr. K.I. Mayankutty Mather]

The application having been heard on 01.05.2019, the Tribunal on the same delivered the following:

O R D E R (Oral):-

Per: Ashish Kalia, Judicial Member

Learned counsel for the applicants seeks permission to withdraw the O.A.

2. O.A is disposed of as withdrawn with liberty to the applicants to file fresh O.A before appropriate forum.

(Dated, 1st May, 2019.)

**(ASHISH KALIA)
JUDICIAL MEMBER**

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Applicant's Annexures

Annexure A1	-	A downloaded copy of Advertisement No. 7 from the respondent website.
Annexure A2	-	A true copy of the representation submitted by the 4 th applicant before the respondent, dated 06.03.2015.
Annexure A3	-	A copy of revised result downloaded from the respondent website, dated 01.09.2016.
Annexure A4	-	A true copy of the representation submitted by the 1 st applicant before the respondent dated 03.10.2016.
Annexure A4(a)	-	A true copy of the representation submitted by the 2 nd applicant before the respondent dated 04.11.2016.
Annexure A4(b)	-	A true copy of the representation submitted by the 3 rd applicant before the respondent dated 10.12.2016.
Annexure A4(c)	-	A true copy of the representation submitted by the 4 th applicant before the respondent dated 03.10.2016.
Annexure A4(d)	-	A true copy of the representation submitted by the 5 th applicant before the respondent dated 04.11.2016.
Annexure A5	-	A copy of the Order of the Hon'ble High Court of Karnataka in Writ Petition No. 22522/2018 dated 28.05.2018 downloaded from the website of Indiankanoon
Annexure A6	-	A true copy of the representation submitted by the 1 st applicant before the respondent dated 03.11.2018.
Annexure A6(a)	-	A true copy of the representation submitted by the 2 nd applicant before the respondent dated 19.09.2018.
Annexure A6(b)	-	A true copy of the representation submitted by the 3 rd applicant before the respondent dated 25.09.2018.

Annexure A6(c) - A true copy of the representation submitted by the 4th applicant before the respondent dated 19.09.2018.

Annexure A6(d) - A true copy of the representation submitted by the 5th applicant before the respondent dated 19.09.2018.

Annexure A7 - A true copy of the representation submitted by the 1st applicant before the respondent dated 18.03.2019.

Annexure A7(a) - A true copy of the representation submitted by the 2nd applicant before the respondent dated 19.03.2019.

Annexure A7(b) - A true copy of the representation submitted by the 3rd applicant before the respondent dated 19.03.2019.

Annexure A7(c) - A true copy of the representation submitted by the 4th applicant before the respondent dated 19.03.2019.

Annexure A7(d) - A true copy of the representation submitted by the 5th applicant before the respondent dated 19.03.2019.

Annexure A8 - A downloaded copy of Advertisement No. 14 from the respondent website.

Annexures of Respondents

NIL
